

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 222
153/252/ND/2020**

IN THE MATTER OF:

M/s. Kunti Cold Storage Pvt. Ltd.

...APPELLANT

Vs.

RoC

...RESPONDENT

Section

Under Section 252

Order delivered on 13.02.2020

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Appellant

:

For the Respondent

:

For the ROC

**:Mr. M. Yadubhushana Rao,
AROC**

ORDER

None appeared on behalf of the appellant. AROC is present and seeks time to file the reply. Matter is adjourned to 18.03.2020.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(Abni Ranjan Kumar Sinha)
Member (J)**